

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/S Sensetive Infra Pvt. Ltd.**

1.	NAME OF CORPORATE DEBTOR	Sensetive Infra Pvt. Ltd.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	30/07/2014
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES KOLKATA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U70102WB2014PTC202764
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	C/O. PRADIPTO SARKAR, P.O. BAMONGACHI, NORTH 24 PARGANAS, DUTTAPUKUR Parganas North WB 743248 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	14-06-2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15-06-2022
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR NITESH KUMAR MORE Address: 18 Rabindra Sarani, Gate No 1, 7th Floor, Room No 701, Kolkata:700001, nmore2091@gmail.com PHONE NO. : 8336087901 EMAIL : nmore2091@gmail.com Reg No: IBBI/IPA-001/IP-P01087/2017-18/11785
9.	LAST DATE FOR SUBMISSION OF CLAIMS	14-07-2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the M/s Sensetive Infra Pvt. Ltd. on 15-06-2022 under section 33 of the Code.

The stakeholders of M/s Sensetive Infra Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 14-07-2022, to the liquidator at the address mentioned against item 8.

The prescribed forms in which the claims are to be submitted may be downloaded from IBBI website – <https://ibbi.gov.in/home/downloads>

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 20/06/2022
Place: Kolkata

MR NITESH KUMAR MORE
Liquidator in the matter of
Sensetive Infra Pvt. Ltd